

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4764
ANSWERED ON:04.05.2012
ILLEGAL PATHOLOGICAL LABORATORIES
Meghe Shri Datta Raghobaji

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the business of illegal pathology laboratories has increased in the country over the last few years;
- (b) if so, the details thereof and the action taken by the Government thereon;
- (c) whether technicians having Diploma in Medical Laboratory Technology (DMLT) are giving pathological reports in several hospitals of the country for which they are not authorised; and
- (d) if so, the corrective action taken/ being taken by the Government against these DMLT technicians?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d): Health being a state subject, no such information is maintained centrally. It is primarily the responsibility of State Governments to take action in the matter. As far as three Central Government Hospitals in Delhi are concerned, the pathological tests are reported and signed by specialist Pathologists in the Safdarjung Hospital and LHMC and its associated Hospitals. However, in Dr., RML Hospital, which is also a Central Government Hospital in Delhi, the technicians having Diploma in MLT are giving only basic pathological test reports under the supervision of Medical Professionals and rest of the tests are reported by the Medical Professionals/Pathologists.